

F.No. J-11017/11/2016-Judl.
Government of India
Ministry of Law and Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,
dated 27th May, 2016

ORDER

The President is pleased to engage the following advocates as Senior Panel Counsel/Central Government Counsel/Additional Central Govt. Standing Counsel/Additional Govt. Standing Counsel for conducting Central Government litigation (except cases of Railways & Income Tax Department) before various courts as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:-

S.No.	Name	Address	Enrolment No.
High Court of Judicature at Hyderabad For the State of Telangana & the State of Andhra Pradesh Panel: Senior Panel Counsel			
1.	Harinath. N	401, Annapurna Enclave, Anand Nagar Colony, Khairatabad, Hyderabad-500004. Mob: 9866010008	AP/2488/1994
High Court of Judicature at Hyderabad For the State of Telangana & the State of Andhra Pradesh Panel: Central Government Counsel			
2.	B. Jithender	H. No. 2-1-402/A/1, Ground Floor, Beside MRCB, Nallakumta, Hyderabad. Mob: 9866663528	AP/2330/2008
3.	A. Sumanth	Trinity Law Firm, N-1-123/A/2, PG College Lane, Masab Tank, Hyderabad-48. Mob: 9949557777	AP/1040/2003
4.	Sridhar Relangi	H. No. 21, GA-II, SBH Colony, Saidabad, Hyderabad-60. Mob: 9848802033.	AP/1185/1993
5.	S. Janardhan Goud	Flat No. 305, Kala Sannidi Apartments, Vcsavi Colony, North Road No. 10, Saroor Nagar, Hyderabad-35. Mob. 9848535626	AP/2380/2004

Central Administrative Tribunal, Hyderabad Bench Panel: Additional Central Govt. Standing Counsel			
6.	D. Shoba Rani	H. No. 1-16, Plot No. 401, Prabhath Nagar, Chaitanyapuri, Hyderabad. Mob: 9290712633	AP/1446/2011
City Civil Courts & Ranga Reddy District Courts at Hyderabad Panel: Additional Government Standing Counsel			
7.	K. Harish Reddy	3-12-74/16, Behind Sureka Motors, GSI, Post, Mansoorabad, LB Nagar, Hyderabad-68. Mob: 9849296949	AP/1896/1993

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 & OM No. 27(11)/99-Judl. dated 24.09.1999 both read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.lawmin.nic.in under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

G. S. Yadav
27.5.16
(G. S. Yadav)

Joint Secretary & Legal Adviser to the Government of India

Copy to:-

1. PS to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Sh. K. M. Natraj, Ld. ASG (Southern Zone), No. 4306, High Point IV, No. 45, Palace Road, near Basaveshvara Circle, Bangalore-560001.
3. The Registrar, High Court of Judicature at Hyderabad, For the State of Telangana & for the state of Andhra Pradesh.
4. The Registrar, Central Administrative Tribunal, Hyderabad Bench at Hyderabad (Andhra Pradesh).
5. The District Judge, City Civil Courts & Ranga Reddy District Courts at Hyderabad (Andhra Pradesh).
6. The Pay and Accounts Office, Department of Legal Affairs, New Delhi.
7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
8. NIC cell, Department of Legal Affairs for uploading this order on official website.
9. Guard File/Judicial Section with 5 spare copies.
10. Cash (LA) Section.

D. Srinivas
(D. Srinivas)

Section Officer (Judicial Section)